

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4638
ANSWERED ON:23.04.2010
EXTERNAL LOAN TO TAMIL NADU
Sugumar Shri K.

Will the Minister of FINANCE be pleased to state:

- (a) the details of external loan received by the State Government of Tamil Nadu during the last five years alongwith purposes of such loans;
- (b) whether the Union Government has received any reports on the utilization of the amount;
- (c) if so, the details thereof and reaction of the Union Government thereto;
- (d) the details of maximum ceiling of such loan fixed, if any; and
- (e) the steps taken or proposed to be taken to enforce such limit/ceiling?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

- (a) The details of external loan received by the State Government of Tamil Nadu during the last five years i.e. from 2005-2006 till 2009-2010, alongwith purposes and utilisation of such loans is annexed as Statement-1.
- (b) & (c) Yes, Sir. Reports on the disbursement under various loans are received from the Office of Controller of Aid Accounts & Audit on a monthly basis. Regular review of all projects takes place during the Tripartite Portfolio Review Meetings(TPRMs) and Project Directors of projects with low disbursement are suitably advised.
- (d) No maximum ceiling of such loan has been fixed.
- (e) Does not arise.